

उपसभापति : आप क्या यह प्रस्ताव वापस लेते हैं ?

श्री पा० ना० राजभोज : जी हाँ, मैं उसको वापस लेता हूँ। माननीय गृह-मंत्री जी ने जो मुझे आश्वासन दिया है उसको ध्यान में रखते हुये मैं इस प्रस्ताव को वापस लेने की अनुमति चाहता हूँ।

MR. DEPUTY CHAIRMAN: Has he the leave of the House to withdraw the Resolution?

(No hon. Member dissented.)

The Resolution was, by leave, withdrawn.

MR. DEPUTY CHAIRMAN: There are three other Resolutions. Mr. Mahabir Prasad is not here. Mr. Raja-bhoj, are you moving your next Resolution?

श्री पा० ना० राजभोज : जो मुझे आश्वासन दिया गया है उसको ध्यान में रखते हुये मैं इस दूसरे प्रस्ताव को कैसे मूव कर सकता हूँ। जब माननीय पंत जी ने इतना आश्वासन दे दिया है तो मैं इस प्रस्ताव को कैसे मूव कर सकता हूँ। मैं इसको मूव नहीं करना चाहता हूँ।

MR. DEPUTY CHAIRMAN: You are not moving. Shrimati Savitry Devi Nigam is not here. There is no other business before the House. The House stands adjourned till six o'clock for the presentation of the Budget.

The House then adjourned at fifteen minutes past four of the clock till six of the clock.

The House reassembled at six of the clock, MR. DEPUTY CHAIRMAN in the Chair.

THE BUDGET (GENERAL), 1958-59

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1958-59.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. on Monday.

The House then adjourned at one minute past six of the clock till eleven of the clock on Monday, the 3rd March 1958.